

F.No. J-11017/12/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 21st March, 2018

ORDER

The President is pleased to engage **Shri Waikhom Darakeshwar Singh**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Manipur at Imphal, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Manipur at Imphal
Senior Panel Counsel

Name (Shri)	Contact details	Enrollment No.
Waikhom Darakeshwar Singh	S/o Shri Waikhom Budhi Singh, R/o Haobam Marak Ngangom Leikai, PO-Imphal, PS-Singjameim Imphal West District, Manipur. Mob: 9774981476 Email: darawaikhom@gmail.com	845 of 2002-03

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Kolkata.
3. Shri Sarangthem Suresh Singh, Asst. SGI, High Court of Manipur at Imphal.
4. The Registrar, High Court of Manipur at Imphal.
5. Shri Waikhom Darakeshwar Singh, Sr. Panel Counsel as above.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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